

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 3486
TO BE ANSWERED ON 23.03.2017

Implementation of NRDWP

3486. SHRI Y.V. SUBBA REDDY:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether implementation of National Rural Drinking Water Programme (NRDWP) in Andhra Pradesh was reviewed recently;
- (b) if so, the details and the outcome thereof;
- (c) whether there are still more than 2600 habitations where quality of water has been affected and in more than 25,000 habitations drinking water is partially covered in the State; and
- (d) the steps being taken by the Union Government to supplement the efforts of the State Government to achieve the target to cover the above habitations and also to improve water quality?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a)& (b) Providing drinking water supply to the rural population is a dynamic and continuous process. This Ministry assists states for improving the coverage of safe drinking water in rural areas through National Rural Drinking Water Programme (NRDWP) and under which State Governments are competent to plan, design, approve and implement rural drinking water supply schemes. The physical & financial progress of NRDWP is monitored & reviewed through National / State level review meetings, conferences and video-conferences. A National Level Review Meeting with Secretaries of State Governments for Rural Drinking Water Supply Departments including Andhra Pradesh was held under the chairmanship of Secretary, Ministry of Drinking Water & Sanitation, Government of India on September 9-10th, 2016. Further, performance / progress of Andhra Pradesh was reviewed during Annual Action Plan (AAP) meeting on 01.03.2017 by the Ministry officials.

(c) No Madam. As per data entered by the State Government of Andhra Pradesh on Integrated Management Information System (IMIS) of this Ministry, as on 19.03.2017, there are 517 quality affected habitations (i.e. containing at least one chemical contaminant) and 14,775 habitations Partially Covered habitations (i.e. getting less than 40 litre per capita per day safe drinking water) in the State of Andhra Pradesh.

(d) Providing drinking to the rural population is an ongoing process. This Ministry has taken following steps to ensure the availability of safe drinking water to Andhra Pradesh:

- During financial year 2016-17, till 19.03.2017, Rs. 138.06 crore has been released to the state of Andhra Pradesh under NRDWP.
- In 2016-17, under National Water Quality Sub-Mission (NWQSM) programme for various ongoing schemes covering Arsenic / Fluoride affected habitations, Rs. 11.83 lakh has been released to the state of Andhra Pradesh.
- In March 2016, NITI Aayog has provided Rs.21.26 crore to State of Andhra Pradesh for immediate solutions in Arsenic / Fluoride affected habitations.

